

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL Nos. 248 & 249 OF 2015

Dated: 10th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 248 OF 2015

In the matter of:-

**SKS Ispat & Power Ltd.,
Vs.
Chhattisgarh State Power Distribution Co. Ltd. & Anr. Appellant (s)
.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ashish Anand Bernard
Mr. Paramhans
Counsel for the Respondent(s) : Mr. Gopal Choudhary for R.1
Mr. Anand K. Ganesan for R.2

APPEAL No. 249 OF 2015

In the matter of:-

**Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)
Vs.
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Gopal Choudhary
Counsel for the Respondent(s) : Mr. Anand K. Ganesan for R.1
Mr. Ashish Anand Bernard
Mr. Paramhans for R.2

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **07.12.2016**.

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson